

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/183(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	INDIAN OVERSEAS BANK VS KRISH ISPAT COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physical)**

Mr. Atul Sureka, Adv. : For Corporate Debtor  
Ms. Joveria Sabbah, Adv.

**ORDER**

1. Ld. Counsel for the Corporate debtor requests for last opportunity to file the reply affidavit. Final opportunity of three weeks' is granted to file reply affidavit by the Corporate Debtor.
2. Post this matter on **2/11/2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**